the present total doreign capital investment in Indian Petroleum Companies. (Company-wise)?

The Minister of Finance (Shri Morarii Desai): A statement is laid on the Table of the Lok Sabha. Appendix VI, annexure No. Information about foreign investments in the individual companies is not available.

हिम बल प्रदेश में सड़कें

१६२५. श्री पदम देव : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि दितीय पंचवर्षीय योजना के भ्रन्तांत वर्ष १६५७--५= में हिमाचल प्रदेश के वन विभाग ने कूल कितमे मील लम्बी सड़कें बनायों ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (बी बातार): १६५७-५८ में ३१-१-५८ तक ११⊏ मी.ल,७ फनीन ३ चेन लम्बी सडहें बनाई गई, जिसमें जंगल े रास्ते भी शामिल है।

Panna Diamond Mines

1926. Shri V. C. Shukla: Will the Minister of Steel, Mines and Fuel be pleased to state:

- (a) the value of diamonds produced from the Panna Diamond mines after announcement regarding nationalisation by Government; and
- (b) by what time Government expect to have regular production in the Panna Diamond mines?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) The value of diamonds produced from 16th April, 1956, the date of the announcement of the proposal for nationalisation of Panna Diamond Mines, to 14th February, 1958 was Rs. 5,13,991:25 N.P.

(b) It will take about two years to complete the detailed prospecting from the date of commencement. The regular mining of diamonds can start thereafter.

1937. Shri V. C. Shukia: Will th Minister of Home Affairs be pleased to state:

- (a) whether Government's attention has been drawn to the complaints about irregular publication and issue of Supreme Court Reports and the inconvenience caused due to frequent variations in the rates of subscription thereof;
- (b) if so, the steps taken to redress the complaints; and
- (c) whether Government are considering the desirability of printing these Reports at Delhi itself instead of at Madras, as at present?

Minister of Home Affairs The (Pandit G. B. Pant): (a) Yes.

(b) Steps are being taken to expedite the printing of the Supreme Court Reports. The rate of subscription depends on the size of the volume and its size depends on the number and length of judgements of the Supreme Court selected for reporting and these vary from year to year, resulting in a variation in the rates of subscription. A fixed rate of subscription with a fixed size is easy but it might lead to the omission of many reportable judgements, thus reducing the usefulness of the reports.

(c) No.

"Chapra Biharipur" Mine

- 1928. Shri V. C. Shukla: Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Starred Question No. 924 on the 9th December, 1957 and state:
- (a) the quantity of iron ore produced by the India Stone Lime Company in its "Chapra Biharipur" iron ore mine in Mohindragarh District of Punjab during each of the three years preceding its closure; and
- (b) the quantity exported and the quantity internally consumed yearwise?